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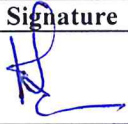
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 312/2018 in CP No. 424/58/HDB/2018
NAME OF THE COMPANY	Karvy Computersher Pvt Ltd
NAME OF THE PETITIONER(S)	R. Ajayender
NAME OF THE RESPONDENT(S)	Karvy Computersher Pvt Ltd
UNDER SECTION	58

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ramachander,	Advoc.	9866425389	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

ORDER

Learned counsel Mr.P.Ramachander present for Petitioner.

Applicant counsel requested time to explain as to applicability of sec.5 of the Limitation Act to proceeding under sec. 58 of the Companies Act.

List the matter on 21.08.2018.


MEMBER JUDICIAL